

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>8.9.93</u>	Mr. R. H. Mathur - Counsel for petitioner M.P. for joining together and for permission for filing a Single O.A. is allowed. The M.P. stands disposed of.  (O. P. Sharma) Administrative Member G Krishna Gopal Krishna Member (Jud.)
	Copy sent to the app. Civil & Cr. Civil (M. Bhari) Case no <u>6553 to 6554</u> Date <u>15.9.93</u> (8)